NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

19. M.A.-439/2018

IN

C.P. (IB)- 486 (MB)/2018

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **03.07.2018**

NAME OF THE PARTIES: Bmss Steel Industries Pvt. Ltd.
v/s.
Shrid Metal Technologies Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

Counsel for the Applicant as well as respondent present. At request of the Counsel for the Respondent, list this matter on 11.07.2018

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NU/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)